

**BEFORE THE AJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(I.B) No. 578/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2021**

Name of the Company: OCS Group (India) Pvt Ltd
V/s
Silver Leaf Hotel Pvt Ltd

Section 9 of the Insolvency and Bankruptcy
Code, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Mohit Gupta, advocate, appeared on behalf of the Petitioner and requesting for time on the ground that the matter needs physical hearing.

The prayer is allowed.

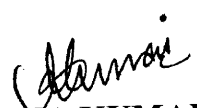
Mr. Pranav S Trivedi, advocate, appeared on behalf of the Respondent.

The pleadings are complete.

Parties are at liberty to file their written submissions on or before the next date of hearing.

List the matter on 31.03.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**
Dated this the 24th day of February, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**